

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 100(ND)14
CA. NO.

CORAM:



PRESENT: SH. R. VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.10.2016**


NAME OF THE COMPANY: M/s. Mr. S.P. Gupta & Ors. Vs. M/s. Packwell Manufacturing
(Delhi) Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 397/398

S.NO	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Mr. Nitesh Jain	Adv	Per	
2	Mr. Pradeep Phogat	CA		
1.	MR. RAJNISH SINHA	(ADV)	R1 to 7	
2.	MS. NEHA KHURANA	(ADV)		

ORDER

As per common order in C. P. No. 04(ND)10.


(R.Varadharajan)
Member (Judicial)


(Maharaj Krishan Hanjura)
Member (Judicial)